are dealt with by the cadre authorities in the light of the criteria that we have laid down.

SHRI B. K. P. SINHA: I do not understand one thing. The Minister said that forty people have been permitted, and he has excluded people working in the nationalised undertakings...

SHRI VIDYA CHARAN SHUKLA : I have said excluding Missions abroad.

SHRI B. K. P. SINHA : ... how can this permission be given because since 1956 the largest religious group, Hindus, cannot have two wives. The Christians from a long time before that cannot have two wives. How can that permission be given? On what basis, in violation of those laws, permission was given to 40 people to remarry when their wives were alive?

SHRI VIDYA CHARAN SHUKLA : I will clarify this. No permission is given in violation of law. Only where the personal law of the individual allows a second marriage when the first wife is alive such a permission can be considered, otherwise not.

THE DEPUTY CHAIRMAN: Next question, Mr. Arora.

SHRI ARJUN ARORA: Only one supplementary, Madam.

THE DEPUTY CHAIRMAN : No Next question.

REDUCTION OF SEATS IN ENGINEERING AND TECHNICAL INSTITUTES

•361, SHRI ARJUN ARORA :t SHRI GULAM NABI UN-TOO: SHRI D. THENGARI:

Will the Minister of EDUCATION be pleased to state:

(a) whether any steps have been taken to reduce the number of seats in the engineering colleges and institutes for technical education; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) and (b) In view of the present unemployment among technical personnel and

[†]The question was actually asked on the floor of the House by Shri Arjun Arora.

uncertainty regarding the future demand for such personnel, the Central Government has formulated a Plan for restricting admissions to technical institutions on a selective basis. The Plan is aimed at reducing admissions to those institutions where adequate instructional facilities are not available, and improving generally the standard and quality of training. Only marginal adjustments are made in admissions in those institutions that are fully established and have adequate instructional facilities.

SHRI ARJUN ARORA: Madam, at one time it was assumed that the object for which the Ministry of Education is established is to spread education. Now it appears that the assumption is wrong because having curtailed the quality of education the Ministry of Education is busy in curtailing the quantity also. May I know, Madam, what has been the result of this ill-advised policy of the Government and what is the percentage of admissions to the various Engineering colleges curtailed this year because I am told that as a result of this policy the admissions to Engineering Colleges have been about 30 per cent, less than usual.

DR. TRIGUNA SEN: Madam, it is not correct that we are curtailing facilities for education. The hon'ble Member is well aware that Engineering colleges and polytechnics were started in different parts of the country on a certain norm for a particular intake in that institution and the required requisite equipments and staffs were stationed there. It is only in 1962, after the Chinese aggression, that all these institutions were asked to double their intake. Unfortunately, there are also polytechnics where permission was given to start degree courses, even post-graduate courses. We have seen that the intake is reduced to the actual norm for which the institution was started so that the quality is maintained. We are not curtailing the facilities. But when we addressed the State Governments to reduce the numbers according to the capacity, according to the equipments and teachers available to it, they are doing it only with that yardstick in their view. It is not that 30 per cent., has been reduced. We have not got the actual figures as yet. It will be near about 20 to 25 per cent.

DR. TRIGUNA SEN : No, Madam, as far as the Fifth Five Year Plan is concerned, no assessment has yet been taken, but we are trying to do it.

SHRI ARJUN ARORA: Madam, may I know if, while curtailing the facilities of engineering education . . .

DR. TRIGUNA SEN : We have not curtailed.

SHRI ARJUN ARORA: You have curtailed, as compared to last year. You have yourself said 25 per cent; though the press reports put it at 30 per cent., I accept your figures. May I know if, while curtailing the facilities of engineering education, the Government has taken steps simultaneously to provide additional facilities in some other lines where educated young men could go for further education?

DR. TRIGUNA SEN : Yes, Madam; the hon. Member must have seen in the papers that we are trying to increase the seats for science education by about 20 to 25 per cent, in the various universities to meet this problem.

SHRI K. CHANDRASEKHARAN : I

would like to know from the hon. Minister whether on a re-assessment of the present situation, any long-range policy has been thought of in the matter of technical and technological education. I would like to know whether new engineering colleges and polytechnics are still being opened. I would also like to know from the Minister whether it will not be suicidal ia the national interest, in the long-range interests of the country, to reduce the number of seats in the engineering colleges.

DR TRIGUNA SEN: Let me take the last question first. As I explained, Madam, we are not reducing the number of seats in the colleges. We only advised the colleges to admit students according to the teaching staff and equipment that are available. That is number one. Number two, we arc constantly reviewing the cases with the Planning Commission and the Home Ministry as. to what will be om

future requirement. Till we are assured of the figures of our requirement for five or six years, we do not approve new colleges or polytechnics.

श्वी राम सहाय: मंत्री महोदय ने अभी जानकारी दी है कि अभी हाल में स्थान कम किये गये हैं। जितने स्थान हैं उतने स्थानों की व्यवस्था भी डिग्री कालेजेज में नहीं हो सकी है और पोलीटेक्नीक्स में तो २५ परसेन्ट तो क्या १५ परसेन्ट तक लड़के नहीं आए हैं। क्या इस बात की जानकारी उन्होंने हासिल की ?

DR. TRIGUNA SEN : Yes, Madam, we have got the information that there aie less applications for admission to the colleges.

SHRI M. M. DHARIA: Is it not a

fact that there was a lot of confusion about the order that was issued telling the institutions not to have admissions for nearly 30 per cent of the seats in 1968, and till June 1968 several institutions did not admit students because the order was not clear? May I know from the hon. Minister whether they have clarified their own order?

THE DEPUTY CHAIRMAN: Is that correct?

DR. TRIGUNA SEN : It is not correct, Madam, because we wrote to the Education Ministers of the States, to meet the Principals, sit together and finalise the list.

PROF. SAIYID NURUL HASAN: Madam, I would like to ask whether, before the Ministry of Education decided that there should be a 30 per cent, reduction in the intake in engineering colleges—I am saying this with a due sense of responsibility and I am quite prepared to give evidence before you—the Government conducted any proper studies about the manpower requirements after five years, because the effect will be felt after five years. Secondly, Madam, why were those universities which had adequate capacity to admit students according to the seats available "advised" to reduce?

DR. TRIGUNA SEN: Madam, we advised institutions which had got the requisite facilities not to reduce. It is.

2360

only with regard to selective institutions where facilities are lacking that we advised the Education Ministers in the States to see that a lesser number of students are admitted. Now, as I said in the beginning, Madam, in 1962 we doubled the intake. So when we say that it is to be reduced by 30 per cent., we are not asking them to go to previous figure; 20 per cent is still "plus".

THE DEPUTY CHAIRMAN Next question.

SHRI BHUPESH GUPTA : Madarn, ten times I got up and yet you have not called me. If you think I should not ask questions, you can tell me I should not ask . . .

THE DEPUTY CHAIRMAN : Please, Mr. Gupta . . .

SHRI BHUPESH GUPTA: No, I cannot accept this. You can tell me in the Chamber "You should not ask questions." (Interruption). Five times you have seen me and still you have not called me. You called others who did not even get up ...

THE DEPUTY CHAIRMAN: Please take your seat, Mr. Gupta.

SHRI BHUPESH GUPTA: No, I would like to know the procedure. When the others didn't even get up...

(Interruption)

THE DEPUTY CHAIRMAN: Many Members get up in this House and I am not able to call the same Member.

SHRI BHUPESH GUPTA: What do you mean by "same Member"? You saw me, but you did not call me. I do not accept this position . . .

(Interruption)

THE DEPUTY CHAIRMAN : Please take your seat.

SHRI BHUPESH GUPTA: No, I will not. I will not take my seat. You can order me out.

THE DEPUTY CHAIRMAN: Mr. Gupta, please take your seat. In this Question Hour, I want to do the maximum number of questions with the maximum satisfaction of the Members and of the Chair also. Now there are certain questions in which certain Members have specialised knowledge or know more about it, and I am trying to distribute the supplementary questions accordingly. You will forgive me if I overlook some people because there are certain Members who never ask questions and, therefore, my eye travels everywhere. But I am not able to give that much time to every question.

SHRI BHUPESH GUPTA: Now I would like to make a submission, since you have said that. West Bengal is now under the Centre. We have certain questions to ask with regard to education and technical education in West Bengal. You can judge on the merits of the question. This is a very serious matter. West Bengal is under President's rule and on a matter like this when I want to ask questions, I am not allowed on the ground that I am not an expert. (Interruption). 1 do not object to any Member being called, please understand it. But why was I not called ?

THE DEPUTY CHAIRMAN : Mr.

Bhupesh Gupta, there is another tendency. Questions are asked sometimes which do not arise out of the questions put and, therefore, it is a waste of time for the House. Now Mr. Gupta says that he wants to ask about West Bengal. I am aware of the question here and the answer here and I do not think we should ask questions unnecessarily.

SHRI BHUPESH GUPTA : How do you know it is unnecessary ? This relates to engineering and technical education and West Bengal has this problem. (Interruptions) I am not even asked to put the question. This has never happened.

THE DEPUTY CHAIRMAN : Mr. Gupta, please take your seat.

SHRI BHUPESH GUPTA : You do not allow the question without even hearing it.

THE DEPUTY CHAIRMAN : Please sit down.

SHRI BHUPESH GUPTA : Without even hearing the question, you say the question does not arise.

(Interruption)

SHRI BABUBHAI M. CHINAI : Sit down. If you are going to challenge the Chair like this . . .

(Interruption)

SHRI BHUPESH GUPTA : If you "tell me on the telephone that I should not come to the Question Hour. I would not come. This kind of treatment I am not prepared to accept....

(Interruption)

THE DEPUTY CHAIRMAN : I think in no Parliamentary democracy can Question Hour go on in this fashion.

श्री राजनारायणः माननीया, एक वीच का रास्ता निकल सकता था। इतनी देर में तो भूपेश जी सवाल पूछ लेते और जवाब भी हो गया होता। अकारण समय नष्ट होता है।

THE DEPUTY CHAIRMAN : Next question. Prof. Hasan.

SHRI ARJUN ARORA : Madam, on a point of order.

THE DEPUTY CHAIRMAN : What is the point of order? I do not think there is any point of order. I have disposed of that matter. Prof. Hasan.

SPLITTING UP OF THE ARCHAEOLOGICAL SURVEY OF INDIA

*362. PROF. SAIYID NURUL HASAN : Will the Minister of EDUCATION be pleased to state :

(a) whether there is a proposal under Government's consideration to split up the Archaeological Survey of India;

(b) if so, what is the nature of the proposal; and

(c) what decision has been or is proposed to be taken on the above proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH) : (a) to (b) A proposal for reorganisation of Archaeological Survey of India has been received from our Department and is under examination.

PROF.. SAYID NURUL HASAN : May I ask the hon. Minister to state whether he would take the trouble of consulting either the Central Advisory

Board of Archaeology or its Standing Committee or any other body of archaeologists before taking a decision in this matter ?

to Questions

PROF. SHER SINGH : Madam, the tion. Member wrote a letter to the Education Minister and the Education Minister wrote to him back assuring him that a good deal of thought would be given taking into account the Department's long standing before any such organisational changes were brought about.

SHRI BHUPESH GUPTA : Madam, is the hon. Minister aware that people do not have faith in the Education Ministry because it is not taking any steps ? For example in the Burdwan University contracts are being given to the extent of Rs. 3 lakhs and more to a particular contractor of Howrah by the Vice-Chancellor of the University. The audit report of Bengal has pointed out that that contract was irregular and unfair and it was a malpractice. May I know, Madam, in view of this serious allegation made about the handling of the funds which are now under the Government of India by the Burdwan University, especially the Vice-Chancellor, what steps the Government are taking in order to create confidence among the people ?

THE DEPUTY CHAIRMAN : That does not arise out of this question. Next question.

*363. [Transferred to the 13th August 1968.]

पटना में बड विमानों का उतरना

* 364. श्री जगदम्बी प्रसाद यादव : क्या पर्यटन तथा नागर विमानन मंत्री यह बताने का कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली और पटना के बीच कोई सीधी उड़ान सम्भव नहीं है क्योंकि पटना में बड़े विमानों के उतरने की व्यवस्था नहीं है ; और

(ख) यदि हां तो सरकार आवश्यक व्यवस्था कब तक करने का विचार रखती है और यदि नहीं तो इसके क्या कारण है ?